

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 19th May, 2018

No.HC.VII-36/2018/ 2898 /A. The transfer Order of Shri Bipul Kumar, Office Peon (now Process Server), Office of the District and Sessions Judge, Barpeta, as Office Peon, Office of the Principal Judge, Family Court, No.1, Kamrup (M), Guwahati, vide High Court's Notification No.HC.VII-36/2018/2736/A dated 17.05.2018, is hereby cancelled.

By Order,

Sd/- M.K. Kalita,

REGISTRAR (VIGILANCE)

Memo No.HC.VII-36/2018/ 2899 – 2910 /A.

Dated 23.05.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The District and Sessions Judge, Barpeta for information and necessary action.
5. The Principal Judge, Family Court, No.1, Kamrup (M), Guwahati for information and necessary action.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
9. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
10. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
12. Shri Bipul Kumar, Process Server, Office of the District and Sessions Judge, Barpeta.

REGISTRAR (VIGILANCE)

23/5/18
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